

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 9/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/179/(IB)/2018
NAME OF THE PETITIONER(S) : SSA & COMPANY
NAME OF THE RESPONDENT(S) : FLORIND SHOES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	Aditya Mukerjee For BFS Legal	Counsel for Respondent	Ad MR
	S. chol arasan for O Operational creditor	Counsel for operational creditor	S. chol

ORDER

Counsel for petitioner/operational creditor present. Counsel representing the respondent present and prayed for time to file vakalat and counter. Time is enlarged at request. Put up on 23.03.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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